

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The capacity of Bermo Exchange in Bokaro District is 1000 lines.

(b) No, Sir.

(c) Does not arise.

(d) The exchange is fully functional. The waiting list of 120 subscribers as on 31.7.1996 is likely to be cleared by October, 1996.

Telephone facilities to Panchayats in Rajasthan

3355. SHRI NIHAL CHAND CHAUHAN : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of panchayats to which the telephones have not been provided in Rajasthan, district-wise; and

(b) the time by which, likely to be provided to the remaining Panchayats in the State, district-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of Panchayats to which Public Telephones have not been provided in Rajasthan is 1065. District-wise details are given in attached *Statement*.

(b) The remaining Panchayats are likely to be provided with public telephone facility by the year 1999. District-wise details are given in attached *Statement*.

STATEMENT

District-wise Gram Panchayats in Rajasthan provided with and without public telephone facility

Sl. No.	District	Gram Panchayats provided with public telephone facility	Gram Panchayats without public telephone facility
1.	Ajmer	272	4
2.	Alwar	415	62
3.	Banswara	269	56
4.	Barmer	375	5
5.	Bharatpur	299	73
6.	Bhilwara	332	46
7.	Bikaner	173	18
8.	Bundi	137	44

Sl. No.	District	Gram Panchayats provided with public telephone facility	Gram Panchayats without public telephone facility
9.	Chittorgarh	309	82
10.	Churu	275	4
11.	Dholpur	136	17
12.	Dungarpur	181	55
13.	Jaipur & Dausa	582	129
14.	Jaisalmer	120	6
15.	Jalore	263	1
16.	Jhalawar	226	25
17.	Jhunjhunu	264	24
18.	Jodhpur	332	6
19.	Kota & Baran	277	99
20.	Nagaur	456	4
21.	Pali	317	4
22.	Sawai Madhopur	305	118
23.	Sikar	309	19
24.	Sirohi	146	2
25.	Sriganganagar	492	80
26.	Tonk	225	5
27.	Udaipur & Rajsamand	626	77
Total :		8113	1065

[English]

Kandla Port Trust

3356. SHRI P.S. GADHAVI : Will the Minister of LABOUR be pleased to state:

(a) whether verification of membership of various trade unions operating in major ports at Kandla was conducted by his Ministry;

(b) if so, the details of membership of each union as per the verification report;

(c) whether the Government propose to appoint Labour Trustees on the Board of Trustees of Kandla Port Trust and

Members of Kandla Dock Labour Board as per latest verification so conducted;

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) A *Statement* is enclosed.

(c) to (e). The Kandla Port Trust was reconstituted with effect from 1.4.96 and Labour Trustees have been appointed on the Board of Trustees on the basis of the report of verification of membership of unions as on 31.12.92.

The Kandla Dock Labour Board was reconstituted with effect from 1.12.95 on the basis of verification of membership of unions as on 31.12.1990. After receipt of the report of verification of membership as on 31.12.92, allocation of seats to different unions have been reviewed and steps have been taken to allocate seats to the unions as per their entitlement by the administrative Ministry.

STATEMENT

Sl. No.	Name of the Union	Affiliation to Central Org./Fdn.	Verified membership of workers in Port Trust	Verified membership of workers in Dock Labour Board
1	2	3	4	5
1.	Transport & Dock Workers' Union (Kutch)	Hind Mazdoor Sabha (HMS)	3095	746
2.	Kandla Port Worker's Union (Kutch)	All India Trade Union Congress (AITUC)	983	
3.	Kandla Port Karmchari Sangh, Gandhidham	Indian National Trade Union Congress (INTUC)	1568	233
4.	Kandla Port & Dock Employees Union, Gandhidham	Hind Mazdoor Sabha (HMS)	5	53
5.	Kandla Port & Dock Mazdoor Sangh, Gandhidham	National Labour Organisation (NLO)	13	-
6.	Kandla Mahabandar Mazdoor Sangh, Gandhidham	Bhartiya Mazdoor Sangh (BMS)	Records not produced	-
7.	Kandla Stevedors & Dock Workers Union Gandhidham	Central Indian Trade Union (CITU)	-do-	-